

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 5
(IB)-462(PB)/2022

IN THE MATTER OF:

Girish Luthra and Ors.

.... Petitioner/Applicant

Vs

Cosmos Infra Engineering (India)
Private Limited

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 23.05.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Mr. Karan Malhotra, Mr. Parish Mishra,
Mr. Tushar Goel, Advs.

For the Respondent : Mr. Anurag Abhishek, Jatin Kapoor, Advs.

ORDER

Today, when the matter is taken up, it is informed by all the parties concerned that they are unable to identify Mr. Anurag Kathuria, Advocate Commissioner appointed by this Adjudicating Authority vide order dated 19.04.2023.

In view of the above, the order dated 19.04.2023 stands modified and a new **Advocate Commissioner Mr. Saurabh Kalia**, Mob: 9810979440, email id: saurabhkalia@hotmail.com, Address: Building no. 8B, Suit No. 4B, Jangpura B, Mathura Road, New Delhi – 110014 is hereby appointed to inspect the property in question and give a report.

He is directed to inspect the property and give a report **by 13.06.2023**.

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)